- (53) S.O. 2372(E)., dated the 20th June, 2024, levying user fee for the project of 2LPS/4 lane and for the use of four or more lane of Piprakothi-Motihari-Raxaul Section on NH-28A in the State of Bihar.
- (54) S.O. 2489(E)., dated the 28th June, 2024, levying user fee for the project of 2LPS/4 lane of Nagarjuna Sagar Dam to Davulapally Section of NH-565 in the State of Andhra Pradesh.
- (55) S.O. 2582(E)., dated the 4th July, 2024, levying user fee for the project of 2LPS/4 lane of Yadgir Bypass to Andhra Border of NH-150 in the State of Karnataka.
- (56) S.O. 2583(E)., dated the 4th July, 2024, levying user fee for the project of two lane of Bowdara- Vizianagram Section of NH-516E in the State of Andhra Pradesh.
- (57) S.O. 2792(E)., dated the 16th July, 2024, levying user fee for the project of 2LPS/4 lane of Ajmer-Nagaur Section of NH-89 (New NH-58) in the state of Rajasthan.

[Placed in Library. For (31) to (57) See No. L. T. 562/18/24]

- I. Notification of the Ministry of Education
- II. Reports and Accounts (2021-22 and 2022-23) of various universities, Institutes and Council and related papers

शिक्षा मंत्रालय में राज्य मंत्री (श्री सुकान्त मजूमदार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. CA/498/2024/MSAE (Regulations)., dated the 8th July, 2024, publishing the Council of Architecture (Minimum Standards of Architectural Education) (Amendment) Regulations, 2024, under sub-section (3) of Section 45 of the Architects Act, 1972.

[Placed in Library. See No. L. T. 490/18/24]

- II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 33 and sub-section (4) of Section 34 of the Tripura University Act, 2006:-
 - (a) Annual Report of the Tripura University, Suryamaninagar, Tripura, for the year 2022-23,
 - (b) Annual Accounts of the Tripura University, Suryamaninagar, Tripura, for

- the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 481/18/24]

- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:-
 - (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2022-23.
 - (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 483/18/24]

- (iii) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Tezpur University Act, 1993:-
 - (a) Annual Report of the Tezpur University, Assam, for the year 2022-23.
 - (b) Annual Accounts of the Tezpur University, Assam, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 477/18/24]

- (iv) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 29 and sub-section (4) of Section 30 of the Maulana Azad National Urdu University Act, 1996: -
 - (a) Annual Report of the Maulana Azad National Urdu University (MANUU), Hyderabad, Telangana, for the year 2022-23.
 - (b) Annual Accounts of the Maulana Azad National Urdu University (MANUU), Hyderabad, Telangana, for the year 2022-23.
 - (c) Review by Government on the working of the above University.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 478/18/24]

- (v) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:-
 - (a) Annual Report of the Hemvati Nandan Bahuguna Garhwal University (HNBGU), Garhwal, Uttarakhand, for the year 2021-22.
 - (b) Annual Accounts of the Hemvati Nandan Bahuguna Garhwal University (HNBGU), Garhwal, Uttarakhand, for the year 2021-22.
 - (c) Review by Government on the working of the above University.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (vi) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:-
 - (a) Annual Report of the Hemvati Nandan Bahuguna Garhwal University (HNBGU), Garhwal, Uttarakhand, for the year 2022-23.
 - (b) Annual Accounts of the Hemvati Nandan Bahuguna Garhwal University (HNBGU), Garhwal, Uttarakhand, for the year 2022-23.
 - (c) Review by Government on the working of the above University.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. For (v) and (vi) See No. L. T. 480/18/24]

- (vii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 13A and sub-section (3) of Section 13 of the Banaras Hindu University Act, 1915:-
 - (a) Annual Report of the Banaras Hindu University (BHU), Varanasi, Uttar Pradesh, for the year 2022-23.
 - (b) Annual Accounts of the Banaras Hindu University (BHU), Varanasi, Uttar Pradesh, for the year 2022-23.
 - (c) Review by Government on the working of the above University.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 479/18/24]

- (viii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institutes of Management Act, 2017:-
 - (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Sambalpur, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 482/18/24]

- (ix) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007:-
- (i) (a) Annual Report and Accounts of the National Institute of Technology Calicut, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 487/18/24]

- (ii) (a) Annual Report and Accounts of the National Institute of Technology Silchar, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 489/18/24]

- (iii) (a) Annual Report and Accounts of the National Institute of Technology Warangal, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 488/18/24]

- (iv) (a) Annual Report and Accounts of the National Institute of Technology Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 486/18/24]

- (x). A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 485/18/24]

Notifications of the Ministry of Road, Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956:-

- (i). (1) S.O. 2491(E)., dated the 28th June, 2024, entrusting the development and maintenance of certain sections of National Highways in the Union Territory of Jammu and Kashmir, as mentioned therein, to the Border Road Development Board, along with delay statement.
 - (2) S.O. 2492(E)., dated the 28th June, 2024, amending the Principal Notification No. S.O. 1096(E), dated the 4th August, 2005, along with delay statement.
 - (3) S.O. 2493(E)., dated the 28th June, 2024, amending the Principal Notification No. S.O. 4783(E), dated the 3rd November, 2023, along with delay statement.
 - (4) S.O. 2494(E)., dated the 28th June, 2024, amending the Principal Notification No. S.O. 3228(E), dated the 11th August, 2021, along with